

(2024) 11 MAN CK 0015

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 115 Of 2024

Abujam Kumar Singh & Anr.

APPELLANT

Vs

State Of Manipur 6 Ors.

RESPONDENT

Date of Decision: Nov. 25, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Judgement

Ahanthem Bimol Singh, J

On the joint prayer made by the counsel appearing for the parties, list this case again on 15-01-2025.

Earlier interim order shall continue till the next date.